

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/185/2017
NAME OF THE PETITIONER(S) : SHEGO LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Rajasekhar - v/c.	For Petitioner	Mr. Rajasekhar
2.	D Roc, Sridhar	Counsel.	Mr. Sridhar
		D Roc.	

ORDER

Mr. Rajasekhar, Counsel for Petitioner present. Mr. Sridhar, Deputy RoC present.

Heard. Reserved for order.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk